

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6314/2015

THE STATE OF MAHARASHTRA

Petitioner(s)

VERSUS

ABDUL SALIM SHAIKH (SIDDIQUE)

Respondent(s)

(SLP(Cr1) No. 6326 of 2016 to be listed before Registrar for completion of service.)

WITH

SLP(Cr1) No. 6320/2015 (II-A)
SLP(Cr1) No. 6319/2015 (II-A)
SLP(Cr1) No. 6325/2015 (II-A)
SLP(Cr1) No. 6321/2015 (II-A)
SLP(Cr1) No. 6322/2015 (II-A)
SLP(Cr1) No. 6327/2015 (II-A)
SLP(Cr1) No. 6326/2015 (II-A)
SLP(Cr1) No. 6324/2015 (II-A)
SLP(Cr1) No. 3274/2016 (II-A)
SLP(Cr1) No. 3273/2016 (II-A)
SLP(Cr1) No. 3444/2016 (II-A)
SLP(Cr1) No. 4136/2016 (II-A)
SLP(Cr1) No. 4133/2016 (II-A)
SLP(Cr1) No. 6323/2015 (II-A)
SLP(Cr1) No. 6318/2015 (II-A)
SLP(Cr1) No. 6315/2015 (II-A)
SLP(Cr1) No. 3275/2016 (II-A)

Date : 05-10-2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Nishant Ramakantrao Katneshwarkar, AOR
Mr. Shekhar Kumar, AOR

For Respondent(s)

Ms. Abha R. Sharma, AOR
Mr. Sushil Karanjkar, Adv.
Mr. K. N. Rai, AOR
Mr. Anagha S. Desai, AOR
Mr. K. Krishna Kumar, AOR
Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

SLP(Cr1.) No.6314/2015

Both the respondents have failed to file the counter affidavit within the period stipulated under the rules. Viewed thus, the matter shall be processed for listing before the Hon'ble Court as per rules.

SLP(Cr1.) No.3274/2016 & 6326/2015

Ld.counsel for the petitioner has failed to take fresh steps in the respect of the sole respondent in both matters and also failed to file the fresh particulars of sole respondent in SLP(Cr)No.5326/2015 despite opportunities given. Therefore, the matters shall be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders and list thereafter.

SLP(Cr1.) No.6315, 6319, 6323, 6327/2015, 3273, 3275, 3444, 4133 & 4136/2016

In all the matters, four weeks time as last chance is given to the sole respondent to file the counter affidavit.

List the matter again on 22.11.2017.

SANJAY PARIHAR
Registrar

SB